

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 26-08-2024 TO 30-08-2024

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
<u>1</u>	<u>ST/53476/2018</u>	<u>F.O/56045/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>2</u>	<u>ST/50386/2016</u>	<u>F.O/58075/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>3</u>	<u>ST/51196/2018</u>	<u>F.O/58076/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>4</u>	<u>ST/50676/2019</u>	<u>F.O/57998/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>5</u>	<u>ST/50689/2019</u>	<u>F.O/57999/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>6</u>	<u>ST/50899/2019</u>	<u>F.O/58004/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>7</u>	<u>ST/50362/2018</u>	<u>F.O/58071/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>8</u>	<u>ST/50047/2019</u>	<u>F.O/58074/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>9</u>	<u>ST/53358/2018</u>	<u>F.O/58077/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
<u>10</u>	<u>ST/50580/2019</u>	<u>F.O/58079/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
<u>11</u>	<u>ST/50055/2019 & 50129/2019</u>	<u>F.O/58080-58081/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
<u>12</u>	<u>ST/50390/2024</u>	<u>F.O/58082/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
<u>13</u>	<u>ST/50964/2019</u>	<u>F.O/58083/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
<u>14</u>	<u>ST/52512/2016</u>	<u>F.O/58087/2024</u>	<u>23-08-2024</u>	<u>28-08-2024</u>
		MISC ORDER		
<u>1</u>	<u>ST/50362/2018</u>	<u>M.O/50336/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>2</u>	<u>ST/50499/2018</u>	<u>M.O/50339/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>3</u>	<u>ST/52124/2016</u>	<u>M.O/50340/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>4</u>	<u>ST/50442/2024</u>	<u>M.O/50341/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>5</u>	<u>ST/50259/2024</u>	<u>M.O/50342/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>6</u>	<u>ST/50233/2024</u>	<u>M.O/50343/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>
<u>7</u>	<u>ST/51532/2018</u>	<u>M.O/50353/2024</u>	<u>22-08-2024</u>	<u>28-08-2024</u>


DEPUTY REGISTRAR

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